

RAJASTHAN HIGH COURT, JODHPUR

ORDER

No. Estt.(RJS)/ 35 /2011

Dated 30.03.2011

I

The services of Shri Atul Kumar Jain, an officer in the District Judge cadre, presently posted as District & Sessions Judge, Sikar are placed at the disposal of Hon'ble the Chief Justice for his posting on some other post.

II

Shri Atul Kumar Jain, whose services have been placed at the disposal of Hon'ble the Chief Justice is hereby appointed as the Registrar (Examination), Rajasthan High Court, Jodhpur (New post) with immediate effect.

III

The services of Shri Deepak Maheshwari, Registrar (Administration), Rajasthan High Court Bench, Jaipur and Shri Vishnu Kumar Mathur, Officer on Special Duty, Finance -cum-Infrastructure, Rajasthan High Court Bench, Jaipur are placed at the disposal of the Hon'ble Court for their posting on some other posts.

IV

Shri Deepak Maheshwari, Registrar (Administration), Rajasthan High Court Bench, Jaipur, whose services have been placed at the disposal of Hon'ble the Court, is hereby transferred / posted as the District & Sessions Judge, Sikar with immediate effect vice Shri Atul Kumar Jain.

V

Shri Vishnu Kumar Mathur, Officer on Special Duty, Finance -cum-Infrastructure, Rajasthan High Court Bench, Jaipur, whose services have been placed at the disposal of Hon'ble the Court, is hereby transferred / posted as the District & Sessions Judge, Bikaner with immediate effect vice Shri T.H. Samma retiring on 31.03.2011 AN.

VI

Shri Praveer Bhatnagar, Officer on Special Duty, Rajasthan High Court, Jodhpur is hereby posted as Registrar (Rules), Rajasthan High Court, Jodhpur (vacant post) with immediate effect.

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VII

Shri Girish Kumar Pandey, Registrar (Admn.), Rajasthan High Court, Jodhpur is hereby appointed as Registrar (Classification), Rajasthan High Court, Jodhpur in addition to his own duties till further orders.

NOTE :- The officers are directed to hand over charge in accordance with order No.24/P.I. dated 23.11.1998.

BY ORDER,


REGISTRAR GENERAL